

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/4669/A.

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Joint Registrar,  
Gauhati High Court,  
Itanagar Permanent Bench,  
Nahariagun.

Dated Guwahati, <sup>th</sup> 27 June, 2022.

Sub:- **Casual leave station leave permission.**

Ref:- No. HC(IB) –VIG/01/2022/ Dated the 22<sup>nd</sup> June, 2022.

Sir,

With reference to the above, I am directed to inform you that Shri Yomge Ado, Member Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar, has been granted **station leave permission from the evening of 01.07.2022 till the evening of 03.07.2022 along with casual leave on 02.07.2022.**

Yours faithfully,

*sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-21/2008(Pt.)/4670-71/A, dated** , 27-06-2022

Copy to:

1. Shri Yomge Ado, Member Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar.

2. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

*Reo*